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12.01 hrs.

MESSAGES FROM RAJYA SABHA

AND

BILLS AS PASSED BY RAJYA SABHA—LAI

Title: Messages received regarding passage in Rajya Sabha of the Indian Medicine Central Council (Amendment) Bill, 2003; the Electricity (Amendment) Bill, 2003 and the British Statutes (Repeal) Bill, 2003 by the Rajya Sabha at its setting held on 5.12.2003, 8.12.2003, and 8.12.2003, respectively. (Bills - Laid)

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

"(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Medicine Central Council (Amendment) Bill, 2003 which has been passed by the Rajya Sabha at its sitting held on the 5th December, 2003."

- i. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Electricity (Amendment) Bill, 2003 which has been passed by the Rajya Sabha at its sitting held on the 8th December, 2003."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the British Statutes (Repeal) Bill, 2003 which has been passed by the Rajya Sabha at its sitting held on the 8th December, 2003."

Sir, I lay on the Table the Indian Medicine Central Council (Amendment) Bill, 2003, passed by Rajya Sabha on 5.12.2003, the Electricity (Amendment) Bill, 2003 and the British Statutes (Repeal) Bill, 2003 which were passed by Rajya Sabha on 8.12.2003.
